

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 05th April, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

| S.No | Case No | Parties | Counsel for parties | Remarks |
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| FOR HEARING | | | | |
| 1. | Original Application No. 127/2014 (M.A.No.760/15) | Ajay Dubey (<i>Coal Mining</i>) Vs. Coal India Ltd. & Ors | Mr. Rajesh Chand,Adv. Mr. Qasim Ali, Adv. Mr. Deepesh Joshi, Rohit Sharma, Adv. For R4, Mr. Yogesh Bhatnagar Adv. R1 Mr. Vishal Bhatnagar Adv for R 2-3. Mr. Y.M. Yadav. Adv. CPCB Ms. Parul Bhadoria, Adv. | |
| 2. | Original Application No.319/2014(CZ) | Dukalu Ram Vs. Union of India & Ors. | Mr. Atindriya Chakrabarty Adv. Ms. Parul Bhadoria Adv. Mr. Siddhartha Singh Chouhan Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. | |
| 3. | Original Application No. 111/2013(CZ) (M.A.No.606/14) (M.A.No.17/16) | Dr. Subhash C Pandey (<i>MSW, Bhanpur Khanti</i>) Vs. Bhopal Municipal Corporation & 7 ors. | Dr. Subhash C Pandey Mr. AsadUllah Khan,Adv.R-1 Mr. Sachin K.Verma, Adv. for R-2 Ms. Parul Bhadhoria Adv. for R-3 Mr. Purushaindra KauraAdv. Mr. S.S. Chauhan, Adv. for State of Chhattisgarh Mr. Sandeep Singh Adv. R.P.C.B Mr. Vijay KumarChoudhary, Adv. Mr. AyushDev Bajpai,Adv. | |
| 4. | Original Application No. 26/2016(CZ) | Krishna Kumar Tamrakar Vs. State of M.P. & 6 Ors. | Mr. Ravi Kant Patidar, Advocate | |
| 5. | Original Application No. 22/2015(THC) | Balwan Singh Vs State of MP & Ors | Mr. Sanjay Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. | |
| 6. | Original Application No. 119/2014(CZ) | Shrikant Kate Vs. State of M.P.& 5 Ors. | Mr. Enosh George Carlo, Adv. for Applicant Mr. Devendra Sharma, Adv. Mr. Shrey Raj Saxena Adv. Mr. G.K.Shrivastava, Adv. Mr. Sachin K. Verma, Adv. | |

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| 7. | Original Application No. 129/2015(THC) | Surendra Bohra Vs. State of Rajasthan & Ors. | | |
| 8. | Original Application No. 25/2016(CZ) (M.A.No.98/16) | Lalit Kishore Gupta Vs. State of Rajasthan & 8 Ors. | Mr. Rohit Sohgaura, Adv. Mr. Sachin K.Verma, Adv. | |
| 9. | Original Application No. 113/2015(CZ) (M.A.No.681/15) | Tilok Ram Vs. State of Rajasthan & 7 Ors. | Mr. Rohit Sohgaura, Adv. Mr. Yadvendra Yadav, Adv. | |
| 10. | Original Application No. 91/2015 (CZ) | Bhanwarlal Vs State of Rajasthan & Ors. | Mr. Dharamveer Sharma, Adv. Mr. Yadvendra Yadav, Adv. | |
| 11. | Original Application No. 54/2015(CZ) | Babulal Jajoo (<i>Water Bodies Rajasthan</i>) Vs. State of Rajasthan & 3 Ors. | Dr. Mahendra Singh Kachhawa, Adv. | |
| 12. | Original Application No. 85/2015(CZ) (M.A.No.631/15) | Babulal Jajoo (<i>Minor Irrigation Tanks</i>) Vs. State of Rajasthan & 4 Ors. | Dr. Mahendra Singh Kachhawa, Adv. Mr. Gayendra Singh, Adv. | |
| FOR COMPLIANCE | | | | |
| 13. | Original Application No. 93/2014(THC) | M/s Saraswati Spin Dye Private Ltd. Vs. Rajasthan State P.C.B & Ors. | Mr. Yogesh Bhatnagar, Adv. Mr. Vijendra Sharma, Adv. Mr. Y.M.Yadav, Adv. Mr. Rohit Sharma, Adv. Mr. Prashant Sthapak, Adv. | |
| 14. | (M.A.No.200/16) in Original Application No. 135/2014 (CZ) (M.A.No.312/15) (M.A.No.314/15) (M.A.No.339/15) (M.A.No.441/15) (M.A.No.539/15) (M.A.No.198/16) (M.A.No.199/16) (M.A.No.224/16) | Dr. Subhash C. Pandey & 2 Ors. (<i>Kaliasot River</i>) Vs. State of M.P. & 6 Ors. | Dr. Subhash C. Pandey Mr. Sachin K. Verma, Adv. for R-1,3&4 Mr. Ayush Dev Bajpia, Adv. for R-6 Mr. Shivendu joshi Adv. Mr. Vijay Choudhary Adv. Mr. Shantanoo Saxena, Adv. Mr. Yogesh Shukla, Adv. | |

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